NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/44/CAA/2017

NAME OF THE TRANSFEROR : MULTIFLORA PROCESSING (COIMBATORE) LTD SUPREME TEXTILES PROCESSING LIMITED PRECOT MERIDIAN ENERGY LIMITED

NAME OF THE TRANSFERRE : PRECOT MERIDIAN LIMITED

UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1 V. SRINIUASION

FOR PETITIONERS

<u>ORDER</u>

Counsel for the Petitioner present and prayed time for final submission. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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